

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 115 of 2012

[Arising Out Of OIA-149/COMMR-A-/JMN/2011 Passed By Commissioner Of CUSTOMS-JAMNAGAR(PREV)]

M/s. Viking Maritime Inc

504/b, Delphi Building, Hiranandani Business Park,
Powai, MUMBAI, MAHARASHTRA-400076.

.....Appellant

VERSUS

C.C.-Jamnagar(prev)

Sharda House...Bedi Bandar Road,
Opp. Panchavati,Jamnagar
Gujarat

.....Respondent

APPEARANCE:

Sh. Manish Jain, Advocate for the Appellant

Sh. S.N. Gohil, Authorized Representative for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 25.09.2019

DATE OF DECISION: 25.09.2019

The appeal is disposed of. For order, see order of date in Customs Appeal No. 301 of 2011.

(Dictated and pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**